

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 677/2024

IN THE MATTER OF:

CHANDER PRAKASH

...APPLICANT

VERSUS

HARYANA STATE POLLUTION

CONTROL BOARD & ORS.

...RESPONDENT

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THROUGH



SHIVASHISH DWIVEDI

COUNSEL FOR THE RESPONDENT NO. 9

W-41, GF, GREATER KAILASH – II,

NEW DELHI – 110048

PLACE: NEW DELHI

DATE: 24.10.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 677/2024

IN THE MATTER OF:

CHANDER PRAKASH

...APPLICANT

VERSUS

HARYANA STATE POLLUTION CONTROL BOARD & ORS.

...RESPONDENTS

ADDITIONAL AFFIDAVIT OF THE RESPONDENT NO.9

I, Sandeep Kumar, Son of Shri Lekh Raj, aged about 33 years, Resident of 167, Ahamadpur (149), Sirsa, Haryana – 125055, do hereby solemy affirm and declare as under:

1. That I am the Sarpanch of Village Ahamadpur and also the Respondent No.9 in the present matter and as such I am well conversant with the facts and circumstances of the present case, hence competent to swear the present affidavit.



2. I say that the present affidavit is being in continuation of my reply dated 29.01.2025 to bring on record certain additional facts which are germane for the adjudication of the present dispute. The contents of my reply are not reiterated herein for the sake of brevity and same may be read as part and parcel of the present additional affidavit.
3. Without adverting to the facts which are part of my reply, it is submitted that the present proceedings have been instituted by the Applicant *inter-alia* being aggrieved by the cutting of certain trees within the vicinity of Primary School situated at Village Ahamadpur, Sirsa, Haryana.
4. By way of present affidavit, it is submitted that the Respondent No.10 (Head Mistress of the Primary School) vide letter dated 15.03.2023 raised concerns about certain old and weak trees which were standing in the premises/vicinity of the Primary School which posed risk of falling and

causing threat to the life and public property. As per the record, the said letter dated 15.03.2023 was issued pursuant to the representation dated 07.02.2023 made by the villagers to the Respondent No.10 requesting for cutting down the old and dry tress to avoid any risk of life or damage to public property. Copy of the representation dated 07.02.2023 issued by the Villagers is annexed as **Annexure A-1**. Copy of letter dated 15.03.2023 is annexed as **Annexure A-2**.

5. Pursuant to the said letter dated 15.03.2023, the panchayat of Village Ahmadpurvide Resolution dated 29.03.2023 forwarded the said recommendation of the Respondent No.10 to the Respondent No.7 for necessary actions vide its letter dated 07.04.2023. Copy of letter dated 07.04.2023 alongwith Resolution dated 29.03.2023 is annexed as **Annexure A-3**.
6. That considering the request of the school administration, the Respondent No.8 vide his letter dated 22.09.2023 forwarded the resolution passed by the panchayat to Respondent No.7 for necessary actions, which was later forwarded by Respondent No.7 to the forest officer on 25.09.2023. Copy of letter dated 22.09.2023 is annexed as **Annexure A-4**.
7. In response to the letter dated 22.09.2023, the Respondent No.7 vide its letter dated 27.09.2023 sent proposal alongwith draft agreement for cutting of trees to the Respondent No.8 and sought his consent on the rates of trees and necessary further action whereafter, the Respondent No.8 consented for the cutting of the said trees and the contract was accordingly signed between the Respondent No.7 and 8. Pertinently, the said letter dated 27.09.2023 was not marked to the answering Respondent No.9. Copy of letter dated 27.09.2023 alongwith agreement is annexed as **Annexure A-5**.
8. I say that pursuant to the agreement, the charge of 73 tress was accordingly handed over to the forest guard on 07.10.2023 whereafter 29



trees were cut in accordance with the procedure. However, due to the objections raised by the villagers, the cutting of remaining 44 trees was stopped as evident from the letter dated 09.10.2023 issued by the Respondent No.7 and charge of remaining 44 trees was again handed over back to the school administration on 09.10.2023. Copy of letter dated 09.10.2023 sent by HFDC is annexed as **Annexure A-6**. Cutting report relating to 29 trees is annexed as **Annexure A-7**.

9. I say that the facts as stated herein above clearly shows that the decision to cut the old and dry trees was taken by the appropriate authority i.e. Respondent No.7 and 8 to ensure safety of public at large including the students and staff of the primary school. Admittedly, the Respondent No.9 has not personally benefitted from the cutting of 29 trees and his role is clear from the aforesaid facts and documents placed on record. The present complaint is completely motivated and has been instituted by the Applicant to wreck his private vendetta against the Respondent No.9. Thus, it is imperative that this Hon'ble Tribunal be pleased to dismiss the complaint qua the answering Respondent No.9

10. The present affidavit is being filed to bring on record the facts which are necessary and germane for the adjudication of the present matter.

11. I say that the contents of the present affidavit are true and correct to the best of my knowledge and nothing material has been concealed.



Identified By
Mamta Banga
Advocate
SIRSA

24-10-23
Certified that above declaration has been made in the presence of me, who has been identified by Sh. Mamta Banga & read over & explained to him he seemed to understand the same

Mamta Banga, Advocate
Oath Commissioner
Distt. Court, Sirsa

[Signature]
DEPONENT

VERIFICATION:

Verified at Sirsa on 24th day of October 2025, that the contents of the above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom,

Mamta Banga, Advocate
Oath Commissioner
Distt. Court, Sirsa

[Signature]
DEPONENT

Method that above declaration has been made before me by Sh. [Name] read over & explained to him he seemed to understand the same

ATTESTED
MAMTA BANGA
Oath Commissioner
Distt. Court Sirsa

TRANSLATION.

Dated 07.02.2023

To

Mrs. Head Teacher, Village Ahmedpur
Sirsa.

Subject- For cutting of big white and dry trees
and old trees in GMS and GPS school in
village Ahmedpur.

Sir,

We all villagers want to draw your attention towards both GMS and GPS schools. There are big white trees in GMS and GPS village Ahmedpur school. Whose length is at least 100 feet. These white trees are leaning over the building and along the road, big white trees are standing and leaning over the road. The length of many white trees is more than 100 feet. And other trees are also standing in the school, many of them have grown. There are also dry trees standing in the school. Due to storm, there is a fear of life and property. Many trees are leaning over the school building and have also fallen on the building and there is a fear of life and property. The condition of the school is like a jungle. Other trees are also standing in the school. Dry trees should also be cut. You should take departmental action under you if there is any loss of life and property. It will be the responsibility of the school staff and the head of the school. We request you to take action as soon as possible. This work is very important and necessary for public interest.

All the villagers,


Distt. Ele. Edu. Off
Sirsa

ANNEXURE A-2

**GOVT. MIDDLE SCHOOL,
SCHOOL CODE:2993
AHMEDPUR (SIRSA)**

No.Spl.1/15.2.2023

Dated:15.02.2023.

To

The Gram Panchayat,
Ahmedpur.

Subject: Regarding Trees of the School.

Sir,

In reference to above said letter you are requested to there are so many trees are old and became weak and there is an always apprehension of their fallen or broken because prior to it so many sprig have already been broken or by way of wind old trees have been fallen down. Hence in future if any such occurrence is happened by which any person can suffer any loss of his life and property then the school/SMC/School Staff and Head of School will not be held responsible and the Gram Panchayat village Ahmedpur shall be held responsible. Hence you are requested to take necessary action in this matter.

Thanking you,

Sd/-

Head Teacher,
Govt. Primary School,
Ahmedpur (17603),
Sirsa.

Sd/-

E.S.H.M.
G.M.S.,
Ahmedpur (Sirsa).


Distt. Ele. Edu. Off
Sirsa

A-1



खण्ड विकास एवं पंचायत अधिकारी
सिरसा।



P/N = 9

सेवा में

ANNEXURE A-3

महाप्रबन्धक,
हरियाणा वन विकास निगम,
सिरसा।

कमांक 125

दिनांक 7/4/2023

विषय :-

नकल प्रस्ताव प्रस्तुत करने बारे।

उपरोक्त विषय बारे ग्राम पंचायत अहमदपुर से प्राप्त प्रस्ताव नं० 20 दिनांक
29.03.2023 आपको नियमानुसार आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

B.D.P.O., SIRSA

खण्ड विकास एवं पंचायत अधिकारी,
सिरसा।

संख्या: 37-38
दिनांक: 13/04/2023

- 1- इसकी एक प्रती प्रबंधक, MFDC सि एजा, को भेजते हुए प्रिन्सिपल को
जोब के लिए उन्हें फेरी की मोटा पुकावत में क्षेत्रीय प्रबन्धक के कार्यालय को भी भेजें।
2- जो भी आप सि एजा
- को सूचनाओं एवं आवश्यक कार्यवाही हेतु
प्रेषित है।
- ड. प्र. हरि. व. वि. नि. लि.
सिरसा।

**BLOCK DEVELOPMENT AND PANCHAYAT OFFICER
SIRSA.**

To

General Manager,
Haryana Forest Development Corporation,
Sirsa.

No.125

Dated 7/4/2023.

Subject; For submission of copy of resolution.

In the above said subject resolution No.20 dated 29.03.2023 received from Gram Panchayat, Ahmedpur is hereby forwarded to you for information and necessary action accordingly.

Sd/-

B.D.P.O., Sirsa.

Sd/-

Sarpanch
Gram Panchayat, Ahmedpur
Block Sirsa.

**Distt. Ele. Edu. Off
Sirsa**

ग्राम पंचायत, अहमदपुर

ब्लाक सिरसा, जिला सिरसा (हरियाणा)

क्रमांक..... 20

सरपंच : संदीप कुमार
मो. 86830-03066

दिनांक...29/03/2023

नकल प्रस्ताव न= 20

दिनांक - 29/03/2023

पासकर्ता - ग्राम पंचायत - अहमदपुर
खण्ड / जिला - सिरसा

यह है कि सरपंच ने बताया कि गाव रा० व० मा० विद्यालय के समूचे के पेड़ हैं जो कि स्कूल भवन के पास हैं व कुछ पेड़ सुरवे हैं जो कभी भी गिर सकते हैं जिससे स्कूली बच्चों को नुकसान हो सकता है। इस बारे में एग्रीट पंचायत विचार-विमर्श करे। एग्रीट पंचायत ने विचार-विमर्श करने के उपरान्त निर्णय लिया कि उक्त पेड़/वृक्ष को उखड़ाया जावे। वन विभाग सिरसा से फवारा जावे।

नकल प्रस्ताव आगामी कार्यवाही हेतु श्रीमान B.D.P.O सिरसा के माध्यम से General manager Haryana Forest Development Corporation (G.M. HFDC) वन विकास निगम सिरसा की सेवा में भेजा जावे। स्वीकार है।

<u>संदीप कुमार</u> ६० हिन्दी	, <u>कुलदीप चंद पंच</u> ६० अंग्रेजी	, <u>संजीव कुमार पंच</u> ६० हिन्दी	, <u>अमनदीप कौर पंच</u> ६० अंग्रेजी
<u>पूजा शर्मा पंच</u> ६० अंग्रेजी	, <u>सुखविंद पंच</u> ६० अंग्रेजी	, <u>सुमनरानी</u> ६० अंग्रेजी	, <u>संदीप कुमार पंच</u> ६० अंग्रेजी
			, <u>अमरा राज पंच</u> ६० हिन्दी

इस्ताहल करेम करा दे।

प्रमाणित किया जाता है कि नकल प्रस्ताव मुताबिक असल है। कार्यवाही किताब में दर्ज है।

सरपंच संदीप कुमार
ग्राम पंचायत, अहमदपुर
ब्लॉक सिरसा



GRAM PANCHAYAT, AHMEDPUR
BLOCK, SIRSA, DISTRICT SIRSA (HARYANA)

No.20 Sarpanch;Sandeep Kumar Dated:29.3.2023

Copy of Resolution No.20 Dated:29.03.2023.

Passed by- Gram Panchayat Ahmadpur Block/
District- Sirsa.

That it is said that the Sarpanch told that in the village Government 10th Secondary School that there are trees of Safeda. Which are near the school building and some of trees are dry and can fall up anytime, which can harm the school children. We should discuss about this. After discussion, the present Panchayat decided that the said trees should be uprooted. The possession may be taken from Forest Department, Sirsa.

A copy of resolution may kindly be forwarded through B.D.& P.O. Sirsa to General Manager, Haryana Forest Development Corporation (GM HFDC). It is accepted.

Sandeep Kumar Sd/- Hindi, Kuldeep Chand Panch Sd/- English, Sanjeev Kumar Panch Sd/- Hindi, Amandeep Kaur Panch Sd/- English, Pooja Rani Panch Sd/- English, Sukhvinder Panch, Sd/- English, Suman Rani Sd/- English, Sandeep Kumar Panch Sd/- English, Asha Rani Panch Sd/- Hindi.
Quorum is complete.

It is certified that the copy received is original. Appearance in the proceedings book.

Sarpanch Sandeep Kumar
Gram Panchayat, Ahmedpur

Sd/- Gram Sachiv.


Distt. Ele. Edu. Off
Sirsa

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पत्रक,
सेवा में

जिला मौलिक शिक्षा अधिकारी सिरसा।

10

A-2

Annexure = R-7/2

P/N = 11

महाप्रबन्धक,
हरियाणा वन विकास निगम,
सिरसा।

ANNEXURE A-4

यादी क्रमांक रथा-4-23/ 9098
दिनांक 22-09-2023

विषय:- राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों को काटने बारे।

उपरोक्त विषय के संदर्भ में खण्ड शिक्षा अधिकारी, सिरसा के पत्र क्रमांक जी-1-23/671 दिनांक 17-04-2023 के अनुसार ग्राम पंचायत अहमदपुर द्वारा नकल प्रस्ताव इस कार्यालय में प्राप्त हुआ है जिसमें लिखा है कि राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों को काटने बारे मामला आपको आगामी नियमानुसार कार्यवाही हेतु प्रेषित है।

सलगन:- उपरोक्तानुसार

R-1720
22-09-23

HDFC

22/9/23
जिला मौलिक शिक्षा अधिकारी,
सिरसा। 22/9/23

24/9/23

क्रमांक:- 992

दिनांक:- 05/9/23

इसकी एक प्रति श्री श्रीम सिट व. व. को वरुचराव
को आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

Seen
GM, HDFC Sirsa

General Manager
H.F.D.C Ltd., Sirsa

महाप्रबन्धक, हरियाणा वन विकास निगम, सिरसा

Office:-
Forest Complex, MITC Colony, Sirsa

Ph. 01666-243020

E-mail address:- hfdcsirsa@gmail.com

क्रमांक 1009

दिनांक 27/09/2023

सेवा में

District Elementary Education Officer,
Sirsa.

विषय :-

राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों को कटवाने का अनुबन्ध भेजने
बारे।

सन्दर्भ :-

आपका पत्र क्रमांक स्था-4-23/8098 दिनांक 22.09.2023.

उपरोक्त विषय के सम्बन्ध में जैसा कि आप द्वारा सन्दर्भित पत्र द्वारा Govt. Middle School, Ahmadpur में लगे पेड़ों की कटाई बारे लिखा गया है। अतः Govt. Middle School, Ahmadpur में लगे पेड़ों की कटाई के अनुबन्ध की तीन मूल प्रतियां इस पत्र के साथ भेजते हुये लिखा जाता है कि आप निर्धारित कीमतों पर वृक्ष कटवाने के लिये सहमत हैं तो अनुबन्ध पर हस्ताक्षर करके, तीन मूल प्रतियां इस कार्यालय में वापिस भिजवाये, ताकि कटाई बारे आगामी कार्यवाही की जा सके।

सलंगन : उपरोक्त।

Surinder Bhatia
महाप्रबन्धक,
हरियाणा वन विकास निगम,
सिरसा।

पू०क्रमांक : 10/0

दिनांक : 27/09/2023

श्री भीम सिंह वरुण को अनुबन्ध की प्रति सहित भेजकर निर्दिष्ट कीमतों पर वृक्ष कटवाने के हस्ताक्षर करवाकर गवाही सहित तीन दिन के अन्दर-अन्दर इस कार्यालय में भिजवायें।

Surinder Bhatia
महाप्रबन्धक,
हरियाणा वन विकास निगम,
सिरसा।

True copy

Dist. Ele Edu. Off.
Sirsa

Office of General Manager,
Haryana Forest Development Corporation,
Sirsa.

Office: Forest Complex, MITC Colony, Sirsa.
Ph. E-mail address:-hfdesirsa@gmail.com
Serial No. 1009 Dated:27/09.2023.

To

District Elementary Education
Officer, Sirsa.

Subject:- Regarding sending the contract for
cutting trees in Government
Secondary School, Ahmedpur.

Reference:- Your letter No.Estt-4-23/9098
dated 22.09.2023.

Regarding the above subject, as has been
written in the letter referred by you about the
felling of trees in Govt. Middle School,
Ahmadpur. Therefore, three original copies of
the contract for felling of trees in Govt.
Middle School, Ahmadpur are sent with this
letter stating that if you agree to get the
trees felled at the prescribed price, then sign
the contract and send the three original copies
back to this office, so that further action can
be taken regarding felling.

Attached : Above.

Sd/-

General Manager,
Haryana Forest Development
Corporation, Sirsa.

Endst.No.101

Dated 27/09/2023.

A copy is forwarded to Shri Bhim Singh V.R.
along with copy of Annexure with instructions
that after getting the signature of the
concerned officer, the Code of Evidence should
be sent to this office within three days.

Sd/-

General Manager,
Haryana Forest Development
Corporation, Sirsa.


Distt. Ele. Edu. Off
Sirsa

Agreement between Govt. Middle School, Ahmadpur, District Elementary Education Officer,
Sirsa And
General Manager, Haryana Forest Development Corporation, Sirsa (on behalf of the Forest Corporation).
We agree to sell trees (Plants) standing in our lane situated Govt. Middle School, Ahmadpur, on the
following rates fixed by the Corporation, which is shown against each class as under:-

(Green Trees)

S.N o.	Species	Girth Class Cms.	Nos of Trees (Nos).	Volume Per Trees (M3)	Total Volume (M3)	Rate per Trees (Rs.)	Total Amount
1	Shisham	V	1	0.06	0.06	149	149.00
		IV	1	0.14	0.14	361	361.00
		III	1	0.57	0.57	3790	3790.00
		II A	1	1.13	1.13	7578	7578.00
		I A	1	2.83	2.83	22106	22106.00
		Total	5		4.73		33984.00
2	Misc.	IV	2	0.14	0.28	145	290.00
		III	1	0.57	0.57	668	668.00
		II A	1	1.13	1.13	1368	1368.00
		Total	4		1.98		2526.00
3	Ailanthus, Jaal, Ficus, Frash, Badam Papri, Alstonia, C/Samia	IV	1	0.14	0.14	106	106.00
		III	1	0.57	0.57	486	486.00
		II A	1	1.13	1.13	995	995.00
		Total	3		1.84		1587.00
4	Euc.	50-59	6	0.100	0.60	246	1476.00
		60-59	2			421	842.00
		70-79	2			557	1114.00
		80-89	6	0.420	4.20	335	5015.00
		90-99	4			1130	4400.00
		110-119	8	0.950	11.40	1986	15888.00
		130-139	7			2754	19278.00
		140-149	7	1.710	23.94	3528	24696.00
		160-169	2	2.700	5.40	4554	9108.00
		180-189	1	3.900	3.90	5735	5735.00
		Total	45		49.44		87553.00
G.Total	57		57.99		125450		
(Dead Dry Trees)							
1	Shisham	V	2	0.06	0.06	149	149.00
		IV	8	0.14	1.12	361	2888.00
		III	1	0.57	0.57	3790	3790.00
		Total	10		1.75		6827.00
							D. Dry Trees 65%
							4437.53
2	Misc.	V	1	0.06	0.06	58	58.00
		Total	1		0.06		58.00
							D. Dry Trees 65%
							37.70
3	Ailanthus, Jaal, Ficus, Frash, Badam Papri, Alstonia, C/Samia	IV	1	0.14	0.28	106	212.00
		Total	1		0.28		212.00
							D. Dry Trees 65%
							137.78

True copy
181
Distt. Ele Edu. Off.
Sirsa

4	Euc.	20-29	0	0.025	0.00	29	0.00	
		70-79	1	0.420	0.42	557	557.00	
		110-119	2	0.950	1.90	1986	3972.00	
		Total	3		2.32		4529.00	
D.Dry Trees 65%								2943.85
D.Dry Trees G.Total 65%			16		4.41		7557.00	
Green & D.Dry Trees G.Total			73		62.40		133007	

- 1 Felling will be completed within a period of three months from the dates of taking possession of the trees. In case of agriculture crops standing in the area, period will be extended till the harvesting of the crop.
- 2 The Seller will not make any alteration in the boundary of the area where trees are located or deface remove or obliterate and the marking on the trees.
- 3 The girth measurements, after checking by the General Manager/Managing Director will be final and no alteration will be made.
- 4 The seller will not cut any trees, saplings in the area or lop the branches, leaves etc. of the trees sold. If any trees are found to be deducted from the final payment.
- 5 If there is any dispute about any trees during felling, the price of such trees will be deducted at the time of final payment.
- 6 The trees will be cut at ground level in Eucalyptus and other species will be uprooted.
- 7 Though every precaution will be taken while felling the tree. So that felling tree do not damage any Electric wire or any structures even then if there is any damage due to accidental felling Corporation will not bear such damage.
- 8 All Payments above Rs. 20000/- will be made by cheque issued by the General Manager/Chief General Manager/Managing Director of the Corporation.
- 9 If there are any disputes, such cases will be referred to the Conservator of Forests West Circle, Hisar in whose Jurisdiction the area falls for arbitration, whose decision will be binding on the seller and The Corporation.
- 10 All legal action will be within the jurisdiction of District of Sirsa.
- 11 Any Discrepancy found during handing over charge of any lot will be rectified accordingly whenever final payment is made by the Corporation.

Signature of General Manager,
Haryana Forest Development
Corporation Ltd., Sirsa

Witness No. 1

Witness No. 2

True copy

Distt. Ele. Edu. Off.
Sirsa

Signature of,
District Elementary Education Officer,
Sirsa.
जिला मौलिक शिक्षा अधिकारी
सिरसा

Witness No. 1

Witness No. 2

3.

संकेत 357
नाम पंजायत
जिला सिरसा

G.M.S.
Anmolpur (S)

G.P.O. Anmolpur (778)

महाप्रबन्धक, हरियाणा वन विकास निगम, सिरसा

Office:-

Forest Complex, MITC Colony, Sirsa

Ph. 01666-243020

E-mail address: hfdcsirsa@gmail.com

क्रमांक 1057

दिनांक 09/10/2023

सेवा में,

ANNEXURE A-6

उपायुक्त महोदय,
सिरसा।

विषय :-

राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों की कटाई बन्द करने वारे सूचना।

उपरोक्त विषय के सम्बन्ध में आपकी सेवा में अनुरोध सहित सूचित किया जाता है कि इस कार्यालय में खण्ड विकास एवं पंचायत अधिकारी, सिरसा के पत्र क्रमांक 125 दिनांक 07.04.2023 द्वारा ग्राम पंचायत अहमदपुर से प्राप्त प्रस्ताव नं० 20 दिनांक 29.03.2023 वृक्षों की कटाई बारे प्राप्त हुआ था तथा जिला मौलिक शिक्षा अधिकारी, सिरसा के पत्र क्रमांक 4-23/9098 दिनांक 22.09.2023 द्वारा पेड़ों को काटने बारे पत्र प्राप्त हुआ था, जिसके तहत उपरोक्त सम्बन्धित कार्यालयों एवं ग्राम पंचायत के साथ 73 वृक्षों को काटने बारे अनुबन्ध किया गया, जिसमें से अब तक कुल 29 वृक्षों की कटाई का कार्य पूर्ण हो चुका है तथा शेष बकाया खड़े वृक्षों का अनुबन्ध/सहमति पत्र ग्रामिणों के अवरोध उपरान्त अनुबन्ध रद्द किया जाता है तथा बकाया वृक्षों की कटाई तुरन्त प्रभाव से रोक दी गई है। यह आपको सूचनार्थ प्रेषित है।

[Signature]

महाप्रबन्धक,

हरियाणा वन विकास निगम, सिरसा।

पृ०क्रमांक : 1058-61 दिनांक : 09/10/2023

इसकी एक प्रति निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1 जिला मौलिक शिक्षा अधिकारी, सिरसा।
- 2 खण्ड विकास एवं पंचायत अधिकारी, सिरसा।
- 3 सरपंच ग्राम पंचायत, अहमदपुर।
- 4 श्री भीम सिंह, वन रक्षक कार्यालय हरियाणा वन विकास निगम, सिरसा।

Receive Sr No
1057
09/10/23

09/10/23

[Signature]

महाप्रबन्धक,

हरियाणा वन विकास निगम, सिरसा।

09/10/23

Felling Register For Other Department O/o GM, HFDC, Sirsa

Name of Division:-

राजकीय माध्यमिक विद्यालय अहमदापुर

Name of Reach:-

राजकीय माध्यमिक विद्यालय अहमदापुर

ANNEXURE A-7

S.No	Marking No	Date of Felling	Species	Girth (in CM's)	Class	Signature Fgd/Forester	Signature of Agreement Authority	Remarks
1	1	9-10-23	Euc	88	IV	Bs	Bs	
2	2	9-10-23	do	148	IIA	Bs	Bs	
3	3	9-10-23	do	165	II B	Bs	Bs	
4	4	7-10-23	do	140	IIA	Bs	Bs	
5	5	9-10-23	do	58	IV	Bs	Bs	
6	6	7-10-23	do	88	IV	Bs	Bs	
7	7	7-10-23	do	95	III	Bs	Bs	
8	8	7-10-23	do	85	IV	Bs	Bs	
9	9	9-10-23	do	115	III	Bs	Bs	
10	10	7-10-23	do	118	III	Bs	Bs	
11	11	7-10-23	do	85	IV	Bs	Bs	
12	12	—	do	50	II	—	—	
13	13	9-10-23	do	98	III	Bs	Bs	
14	14	9-10-23	do	65	IV	Bs	Bs	
15	15	7-10-23	do	58	IV	Bs	Bs	
16	16	7-10-23	do	138	IIA	Bs	Bs	
17	17	7-10-23	Shisham	65	IV	Bs	Bs	
18	18	—	Euc	140	IIA	—	—	
19	19	9-10-23	do	119	IIA	Bs	Bs	
20	20	7-10-23	do	118	III	Bs	Bs	
21	21	—	do	98	III	—	—	
22	22	7-10-23	do	85	IV	Bs	Bs	
23	23	7-10-23	do	70	IV	Bs	Bs	
24	24	7-10-23	do	95	III	Bs	Bs	
25	25	7-10-23	do	130	IIA	Bs	Bs	
26	26	—	do	160	II B	—	—	
27	27	—	do	138	IIA	—	—	
28	28	—	do	145	IIA	—	—	
29	29	—	do	188	IIA	—	—	
30	30	—	do	58	IV	—	—	
31	31	—	do	148	IIA	—	—	
32	32	—	do	130	IIA	—	—	
33	33	—	do	118	III	—	—	
34	34	—	do	75	IV	—	—	
35	35	—	do	119	III	—	—	
36	36	—	do	50	II	—	—	
37	37	—	do	80	IV	—	—	
38	38	—	do	130	IIA	—	—	
39	39	—	do	130	IIA	—	—	
40	40	9-10-23	do	140	IIA	Bs	Bs	

